

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

ORIGINAL APPLICATION NO. : 190 of 1996.

Dated this Wednesday, the 26th day of July, 2000.

CORAM : Hon'ble Shri B.S. Jai Parameshwar, Member (J).

Hon'ble Shri Govindan S. Tampi, Member (A).

A. S. Joshi,
Assistant Foreman,
Armament Research and
Development Establishment,
Pashan, Pune - 411 021.

... *Applicant*

(By Advocate Shri S. P. Saxena)

VERSUS

1. The Union of India
through the Secretary,
Ministry of Defence,
South Block,
New Delhi - 110 011.

2. The Scientific Advisor to
The Ministry of Defence,
Defence R & D Organisation,
Sena Bhavan, DHQ PO,
New Delhi - 110 011.

3. The Director,
A.R.D.E.,
Pashan,
Pune - 411 021.

(By Advocate Shri R. K. Shetty).

... *Respondents.*

OPEN COURT ORDER

PER : Shri B. S. Jai Parameshwar, Member (J).

The Learned Counsel for the applicant seeks to withdraw the application as the relief sought for in the O.A. has already been given by the respondents and nothing more remains to be done.

2. Accordingly, the O.A. is dismissed as withdrawn. No costs.

(GOVINDAN S. TAMPI
MEMBER (A).)

OS*

26/7/2000

(B.S. JAI PARAMESHWAR)
MEMBER (J).

26/7/2000